

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

15. C.P. (IB)/2976(MB)2018

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2022**

**NAME OF THE PARTIES:       Great Town Trading Pvt Ltd**  
**V/s**  
**Pravara Renewable Energy Ltd**

**APPEARANCE :**

**FOR THE OPERATIONAL CREDITOR : Adv. Risha Alva**

**FOR THE CORPORATE DEBTOR        : Adv. P.G. Sabnis**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.11.2022** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
22.09.2022  
Sushil

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**